

**IN THE INCOME TAX APPELLATE TRIBUNAL
VISAKHAPATNAM BENCH, VISAKHAPATNAM**
(Through web-based video conferencing platform)

**BEFORE SHRI V. DURGA RAO, HON'BLE JUDICIAL MEMBER &
SHRI D.S. SUNDER SINGH, HON'BLE ACCOUNTANT MEMBER**

**I.T.A. No. 257/VIZ/2019
(Asst. Year : 2015-16)**

M/s. Aditya Associates, vs. The Pr.CIT, Rajahmundry.
3B-15-1/1, Block No.11,
6th Division, Agraharam,
Eluru, W.G. District.

PAN No. ABAFA 1424 B
(Appellant)

(Respondent)

Assessee by : None.

Department By : Shri Rama Krishna, Sr. DR

Date of hearing : 19/08/2020.

Date of pronouncement : 19/08/2020.

ORDER

PER V. DURGA RAO, JUDICIAL MEMBER

This appeal by the assessee is directed against the order of Principal Commissioner of Income Tax, Rajahmundry, dated 31/03/2019 for the Assessment Year 2015-16.

2. By filing an application dated 30/07/2020, assessee seeks withdrawal of the appeal. Ld.DR has no objection for withdrawal of the appeal. In view of the application filed, assessee is permitted

to withdraw the appeal. Accordingly, appeal filed by the assessee is dismissed as withdrawn.

3. In the result, appeal filed by the assessee is dismissed as withdrawn.

Order Pronounced in open Court on this 19th day of August, 2020.

Sd/-
(D.S. SUNDER SINGH)
Accountant Member

sd/-
(V. DURGA RAO)
Judicial Member

Dated: 19th August, 2020.

vr/-

Copy to:

1. *The Assessee - M/s. Aditya Associates, 3B-15-1/1, Block No.11, 6th Division, Agraharam, Eluru, W.G. District.*
2. *The Revenue - The Pr.CIT, Rajahmundry.*
3. *The D.R., Visakhapatnam.*
4. *Guard file.*

By order

(VUKKEM RAMBABU)
Sr. Private Secretary,
ITAT, Visakhapatnam.